To,
Principal Chief Commissioners/ Chief Commissioners of Central GST (All)
Principal Chief Commissioners/ Chief Commissioners of Customs (All)

Sir/ Madam,

Sub:- Preparation of panel for appointment of Additional Assistant Director & Intelligence Officer on deputation basis in the Directorate General of GST Intelligence, Ahmedabad Zonal Unit—Reg.

The Directorate General of Goods & Services Tax Intelligence (DGGI), Ahmedabad Zonal Unit is in the process of drawing up a panel of suitable officers for filling up 1 (One) vacancy in the grade of Additional Assistant Director and 6 (Six) vacancies in the grade of Intelligence Officer on deputation basis. The existing vacancies in the grade of Additional Assistant Director & Intelligence Officer on deputation basis are as mentioned below:-

<table>
<thead>
<tr>
<th>Name of Post</th>
<th>Station</th>
<th>No. of Post</th>
</tr>
</thead>
<tbody>
<tr>
<td>Additional Assistant Director</td>
<td>Zonal Unit, Ahmedabad</td>
<td>01</td>
</tr>
<tr>
<td>Intelligence Officer</td>
<td>Zonal Unit, Ahmedabad</td>
<td>01</td>
</tr>
<tr>
<td></td>
<td>Regional Unit, Rajkot</td>
<td>05</td>
</tr>
</tbody>
</table>

2. The selected Officer, while working on deputation in the Directorate in the grade of Additional Assistant Director and Intelligence Officer will be entitled for deputation allowances as admissible. The deputation period will be for a period of five years initially and will not ordinarily exceed seven years. The willing officers may expressly give their willingness for posting on deputation basis. It may be made clear to the willing officers that the option once exercised would be final and in the event of selection in the Directorate General of Goods & Services Tax Intelligence, they will not be allowed to withdraw the same.

3. Further, as Para IV of Ministry’s F.No. A-35017/28/92-Ad. III-B dated 30.06.1994 officers posted in certain charges/ organization/ assignments are required to complete the prescribed “Cooling Off” period before posting in DGGI. However, the concerned Principal Chief Commissioners/ Chief Commissioners have been given the power to relax the “Cooling Off” period.

4. It is requested that the Circular may please be brought to the notice of all the formations under your jurisdiction and the application of willing officers be forwarded to this office. While forwarding the names of the willing officers, the following information in respect of them may be furnished:
   a) Bio-Data and willingness letter of the officer along with History of Previous Postings.
   b) ACR/APAR Grading for last 5 years
   c) Vigilance Clearance
   d) No objection from Cadre Controlling Authority to relieve the officer in the event of his selection on deputation basis.
   e) Principal Chief Commissioner’s/ Chief Commissioner’s concurrence and permission to relax the “Cooling Off” period, wherever necessary.

The above information/ details may kindly be arranged to be furnished by 15.03.2020.

Yours faithfully,

(Vivek Prasad)
Additional Director General
DGGI, Ahmedabad Zonal Unit

Copy to:-
1. The Webmaster (CBIC), Directorate of Systems, CR Building, I.P. Estate, New Delhi with a request to place this circular on CBIC’s website.
2. The Pr. DG, DGGI, New Delhi.